doctors have been victimized on account of this strike; by "victimization" I mean wage cut, withholding of increments, removal Or dismissal.

Written Answers

KUMARI SAROJ KHAPARDE: I would like to tell the honourable Member that, according to me, not a single doctor has been vicitimized.

DR. G. VIJAYA MOHAN REDDY:

Madam, the Government takes the services of doctors. After all, a doctor is a very important person and what is this practice of terminating after 90 days' service? Can you get some kind of specialized services of doctors if you break their service for one day after 90 days' of service? What is this system? Can't you recruit doctors on a regular basis?

KUMARI SAROJ KHAPARDE: Madam, I would like to tell the honourable Member that as and when we have got vacancies—only on that basis—we can recruit doctors.

THE DEPUTY CHAIRMAN: Question

श्री महेन्द्र मोहन मिश्र: उपसन्नापति महोदया, सी०जी०एच० च० डाक्टर्स की अभी हड़ताल हुई थी और जैसाकि हमें अखबारों के साध्यम से ज्ञात हथा कि सरकार या प्राइम मिनिस्टर के आश्वासन पर उन्होंने हड़ताल विद्यहा की । स्रभी फिर हमने देखा कि सी०जी०एच०एम० के डाक्टर वत्स हड़ताल पर चले गए हैं। मैं मंत्री जी से पूछना चाहता ह कि पहले किस शर्त पर स्ट्राइक विदड़ा हो गयी थी ? Hour is over.

WRITTEN ANSWERS To **OUESTIONS**

Restriction on Teaching Shops and Drawing Room Kindergarten Schools in Delhi

*323. SHRI J. P. GOYAL Will the Minister of HUMAN RESOURCE DEV-ELOPMENT be pleased to refer to the answer to Unstarred Question 301 given in the Rajya Sabha on the 25th February, 1987 regarding growth of teaching shops and drawing-room kindergarden schools in Delhi and state;

(a) whether the necessary amendments to the Delhi School Education Act, 1973 have since been made:

to Questions

- (b) if so, what are the details in this
- (c) if not, what are the reasons for the delay and by when these amendments are proposed to be made; and
- (d) what other measures are taken by Government in this regard till such time the amendments to the Delhi School Education Act are made?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KRISHNA SAHI): (a) No., Sir.

- (b) Does not arise.
- (c) and (d) Amendments to the Delhi School Education Act, 1973 are under consideration of the Delhi Administration. The Delhi Metropolitan Council has yet to consider the draft bill.

Sharing of Railway lastitutions|Centres under N.F. Railway in Assam

- *325. SHRI NAGEN SAIKIA Will the Minister of RAILWAYS be rinsed to
- (a) whether it is a fact that (i) the Zonal Staff Training School; (ii) the Sanitary and Heatlh Training Centre, (iii) the Signal Workshop and (iv) the Telecommunication Training School under N.F. Railway have been shifted from their original places in Assam to other places;
- (b) if so, what are the reasons therefore; and
- (c) whether Government propose to review these matters and shift these centres back to their original places?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MA-DHAVRAO SCINDIA): (a) and (b) Zonal Training School for Northeast Frontier Railway was originally established at